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Haryana Development Andregulation Of Urban Areas (Amendment) Act, 2014

15 OF 2014

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An Act

further to amend the Haryana Development and Regulation of Urban Areas Act, 1975.

Be it enacted by the Legislature of the State of Haryana in the Sixty-fifth Year of the Republic of India as follows:-

1. Short title :-

This Act may be called the Haryana Development and Regulation of Urban Areas (Amendment) Act, 2014.

2. Amendment of Section 3 of Haryana Act 8 of 1975 :-

In Sub-section (4) of Section 3 of the Haryana Development and Regulation of Urban Areas Act, 1975, for the word "four", the word "five" shall be substituted.